

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO- 2061
TO BE ANSWERED ON - 15/12/2021

POST-MATRIC SCHOLARSHIPS FOR ST STUDENTS

2061. SHRI G.V.L. NARASIMHA RAO

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the number of ST students who were given post-matric scholarships in the last three years, State-wise and year-wise;
- (b) the number of ST students who were given post-matric scholarships in Andhra Pradesh in the last three years, year-wise and district-wise;
- (c) the details of post-matric scholarship scheme like state contribution, eligibility, amount of assistance, mode of transfer, etc.;
- (d) whether any changes are proposed in the scheme operation and quantum of assistance;
- (e) if so, the details thereof;
- (f) whether the Ministry is planning to transfer scholarships from Central Government through Direct Benefit Transfer (DBT) directly; and
- (g) if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SHRI BISHWESWAR TUDU)

(a) & (b): The Ministry is implementing the scheme Post Matric Scholarships for ST students in the country. The funds are not allocated district wise under the scheme. The State/UT-wise details of number of beneficiaries under the scheme during the last three years, including Andhra Pradesh is at **Annexure-I**.

(c): The details of Post-Matric scholarship Scheme like State contribution, eligibility, amount of assistance, mode of transfer, etc is at **Annexure-II**.

(d) & (e): No Sir.

(f) & (g): Under the Post Matric Scholarship Scheme, scholarships are provided under Direct Benefit Transfer mode.

Annexure referred to in reply to part (a) & (b) of the Rajya Sabha Unstarred Question No.2061 for 15.12.2021 raised by Shri G.V.L. Narasimha Rao, MP regarding Post-Matric Scholarships for ST Students

State/UT-wise details of number of beneficiaries under the scheme during the last three years, including Andhra Pradesh				
S.No.	State	2018-19	2019-20	2020-21
		Beneficiaries	Beneficiaries	Beneficiaries
1	Andaman & Nicobar	439	447	700
2	Andhra Pradesh	59146	158195	71820
3	Arunachal Pradesh	26000	20500	31916
4	Assam	79526	55507	54846
5	Bihar	12544	13938	19513
6	Chhattisgarh	154656	144453	140163
7	Dadar & Nagar Haveli and Daman & Diu	----	----	6180
8	Dadar & Nagar Haveli	2115	5618	----
9	Daman & Diu	192	351	----
10	Goa	----	5870	6412
11	Gujarat	----	202667	----
12	Himachal Pradesh	4729	3009	5121
13	Jammu & Kashmir	27900	10685	27839
14	Jharkhand	76782	79823	78755
15	Karnataka	111614	118083	129094
16	Kerala	16245	16583	15820
17	Ladakh	----	----	8200
18	Madhya Pradesh	289095	244126	279722
19	Maharashtra	131000	139550	127848
20	Manipur	22644	30969	50000
21	Meghalaya	----	----	17315
22	Mizoram	47948	38174	15828
23	Nagaland	38380	40164	37183
24	Odisha	196667	171532	155309
25	Puducherry	----	23	38
26	Rajasthan	269659	286652	315315
27	Sikkim	4299	4431	3488
28	Tamil Nadu	29622	29478	21593
29	Telangana	58253	129243	118347
30	Tripura	22896	23720	26092
31	Uttar Pradesh	----	17984	19782
32	Uttarakhand	6133	6499	3528
33	West Bengal	58421	62234	68804
	Total	1746905	2060508	1856571

Annexure-II

Annexure referred to in reply to part (c) of the Rajya Sabha Unstarred Question No.2061 for 15.12.2021 raised by Shri G.V.L. Narasimha Rao, MP regarding Post-matric Scholarships for ST Students

Details of post-matric scholarship scheme like state contribution, eligibility, amount of assistance, mode of transfer, etc			
Funding Ratio/State contribution	<ul style="list-style-type: none">Funding ratio between Centre & States/UTs from 2014-15 onwards is<ul style="list-style-type: none">a. 75:25 for UT of Puducherry and all States, except states in North East (including Sikkim) and Hilly States of Uttarakhand, HP and UTs without legislature.b. 90:10 in case of States of North East (including Sikkim) and Hilly States of Uttarakhand, HP and UT of J&K;c. 100% Central share for UTs without legislature.		
Eligibility	<ul style="list-style-type: none">Applicable to students who are studying in any recognized course from a recognized institution for which qualification is Matriculation/Class X or aboveParental income from all sources should be less than Rs.2.50 lakhs per annum		
Amount of Assistance	Rate of monthly stipend (In Rs) for 10 months		
	Group	Hostellers	Day Scholar
	I	1200	550
	II	820	530
	III	570	300
	IV	380	230
	2. Tuition fees as per fee fixation committee of the respect states/UTs 3. Additional allowance for disabilities [based on the disability type]		
Mode of transfer	Ministry transfers fund to States/UTs. Further States/UTs transfers funds to students in Direct Benefit Transfer mode.		
